

Senior Civil Judge and J.M.F.C.Sira
Sri. Mahesh.S.
SENIOR CIVIL JUDGE AND J.M.F.C.
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 100/2015 (EVIDENCE)		Parvathamma @ Bharathi Vs Rajanna	DHARANESHGOWDA.H.P
2	O.S. 124/2016 (EVIDENCE) IA/1/2016		Chandrashekaraiah Vs Devarajappa	JAVANAIAH
3	O.S. 103/2019 (EVIDENCE)		Basavalingappa S/o late Doddaiiah Vs Nagamma W/o late Dasappa	VESHWARAIAH
CROSS EXAMINATION OF PW				
4	O.S. 109/2015 (EVIDENCE) IA/1/2015		Hafeezulla Khan Vs Balaiah	B.N.ACHUTHARAO
PLNTF EVIDENCE				
5	O.S. 78/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Jayalakshmi Vs Badlibai	RAVI. Y.R.
6	R.A. 12/2015 (ARGUMENTS) IA/1/2015		Sarvamma Vs Gowramma	A.B. Sathyanarayana
7	R.A. 1/2017 (ARGUMENTS)		Ramarathamma Vs Sudakara	G.H.R.
8	R.A. 21/2017 (ARGUMENTS) IA/1/2017		Nagaraju Vs Mudlagiriyappa	S.P.K.
9	R.A. 22/2017 (ARGUMENTS)		Lingaiiah Vs Ediyappa Dead by LRs	JAVANAIAH
10	R.A. 12/2018 (ARGUMENTS)		Kamaraju Vs Sreerangaiah	E.H
11	M.A. 7/2018 (ARGUMENTS) IA/1/2018		Nanjappa Vs Ansuyamma	T.R.Ramesh Babu
12	M.A. 10/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		St Josephs Church Vs Narasimhmurthy	JVA Global Associates
13	M.A. 14/2019 (ARGUMENTS) IA/1/2019		Jampaiah S/o late mallaiah Vs Chithaiah S/o Sannachithaiah	P. Dattathreya
14	R.A. 30/2019 (ARGUMENTS) IA/1/2019		Sannadyamanna @ Sannadyamaiah Vs Puttaiah S/o puttaiah	P.Dattathreya

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15	M.A. 18/2018 (ORDERS)		Taluk Panchayathi Vs Chndrappa	S.V.MANJUNATH
11.00 AM to 02.00PM				
16	O.S. 40/2014 (SUMMONS) IA/1/2014		Rangamma Vs D.L. Puttamma	B. Jayaramaiah
17	O.S. 202/2015 (SUMMONS)		Gangappa Dead by LRs Vs Srinivasappa	G.B. Halappa
AWAIT COMMISSIONER WARRANT/REPORT				
18	FDP 2/2015 (SUMMONS)		Rangappa Vs T. Allappa	ERANNA
19	EX 4/2015 (SUMMONS)		Santhoshakumar Vs T.D. Krishnappa	B.JAYARAMAIAH
20	O.S. 159/2014 (NOTICE)		Suvarnamma Vs Venkatappa	P.B.S.
21	O.S. 96/2014 (Amended plaint) IA/1/2014 IA/2/2014		T.Shivaprasad Vs Akkarangamma	K.R.Dhananjaya Kumar
22	O.S. 139/2015 (Amendment)		Devarajappa Vs Lakshamma	C.SARASWATHI
Hearing on I.A.				
23	R.A. 36/2017 (HEARING) IA/1/2017		Papanna Vs Puttarangamma	BOMMEGOWDA.G.R.
24	O.S. 39/2013 (EVIDENCE) IA/1/2013		H.Halappa Vs B.P.Kiran kumar	Javanaiah
25	O.S. 27/2014 (EVIDENCE)		Siddappa Vs Hanumakka	Javanaiah
26	O.S. 114/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Sharadamma Vs Eramma @ Minnamma	Doddamallaiah
27	O.S. 69/2015 (EVIDENCE) IA/1/2015		S.P.Shankaramurthy Vs P.Ranganatha	JAVANAIAH
28	O.S. 78/2015 (EVIDENCE) IA/2/2015		Marudappa Vs M.Krishnamurthy	B.RANGANATHA

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29	O.S. 96/2015 (EVIDENCE) 1A/1/2015		M. Vijayalakshmi Vs G. Mahalingappa	BHOOPATHI GOWDA P.B.S
CROSS EXAMINATION OF PW				
30	O.S. 34/2013 (EVIDENCE) 1A/1/2013		V. Ramachandra Vs Puttamma	H.L. Vasanth Kumar
DEFN EVIDENCE				
31	O.S. 55/2015 (EVIDENCE) 1A/1/2015		Dandi Abdul Rub Vs Syed Mohiyuddin @ Syed Babu	Inayathulla Khan 9342884476
32	O.S. 37/2015 (Steps) 1A/2/2015 1A/1/2015		Kalavathi Vs Sanneeranayaka	D.H. Thimmanna
33	R.A. 27/2016 (Steps) 1A/1/2016 1A/2/2016		Nagaraju Vs Rangamma Dead by her L.Rs.	B.JAYARAMAIAH
(O.S./0000035/2011)				
34	R.A. 18/2019 (CALL ON)		R. Prakash S/o Rangappa Vs Sannathimmakka W/o Chitthaiah	G.B. Halappa
35	O.S. 132/2020 (CALL ON)		Siddagangamma W/o. Late. Nagaraju Vs Chitthaiah S/o. Late. Thimmaiah	Y.T. RAMACHANDRAPPA

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		02.45 PM to 05.45PM		
1	C.C. 126/2016 (FOR NBW)		Sira Police Vs Manjunath	APP
2	C.C. 523/2018 (FOR NBW)		Sira Police Station Vs Papanna	A P P
	WARRANT TO ACCUSED			
3	C.C. 211/2015 (APPEARANCE OF ACCUSED)		Sira Police Vs Ranganatha	

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02.45 PM to 05.45PM				
1	O.S. 304/2011 (HEARING) IA/2/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012		thimmanna Vs Kariyamma	RK BR
2	EX 16/2012 (HEARING) IA/1/2014		M.R.Eranna Vs M.Maranna	SAR Borappa
3	O.S. 150/2013 (HEARING) IA/1/2013		YR Anand Vs Puttamma	B Jayaramaiah
4	O.S. 378/2013 (HEARING)		Devaraju Vs Lakshamma	EH Shivaraju C
5	O.S. 462/2013 (HEARING) IA/1/2013		Lakshminarayana Vs Thimmaiah	E Hanumantharayappa
6	O.S. 104/2018 (HEARING) IA/1/2018 IA/2/2018		M.Kotekallappa Vs V.K.Raju	SANNAKAREGOWDA
7	O.S. 106/2018 (HEARING) IA/3/2018 IA/1/2018 IA/2/2018		Shivappa Vs Chief Secretary to Govt. of Karnataka	E.HANUMANTHAPPA
8	O.S. 314/2018 (HEARING) IA/1/2018 IA/2/2018		Thimmabhovi Vs Thimmakka	Y.R.BASAVARAJU
9	O.S. 40/2019 (HEARING) IA/1/2019 IA/2/2019		T. Rangaswamy Vs Panchayath Development Officer	B.RANGANATHA
10	O.S. 160/2019 (HEARING) IA/1/2019		Seebiagrahara Gramapanchayathi Vs Rangamma W/o Kempaswamy	RAJKUMAR.R
11	O.S. 224/2019 (HEARING) IA/1/2019		Thimmakka W/o Late.Jannappa Vs Honnappa S/o Paiyada Bommanna	SIDDARAJU B
12	O.S. 246/2019 (HEARING) IA/1/2019		G.R. Yogeshwari W/o. Basavaraju .B. Vs B.C. Doddalingaiah S/o. Late. Linganna	SIDDARAJU B

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13	O.S. 272/2019 (HEARING) IA/1/2019		Henjanna S/o Late.Henjarappa Vs Lingappa S/o Sannasiddappa	D.S.RAMANJANAIH
14	O.S. 238/2020 (HEARING) IA/1/2020		S.R Harish S/o. late S.G Radhakrishnashetty Vs P. Nagaraju S/o. late Poojarappa	VENKATASUBBA RAO
11.00 AM to 02.00PM				
15	O.S. 248/2016 (EVIDENCE)		Chandrappa Vs Chikkarangananka	P.DATTATHREYA
16	O.S. 14/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Rangappa Vs Sanneerappa	L.T. Govindaiah
17	O.S. 210/2017 (EVIDENCE) IA/2/2017		Ugrappa Vs Chikkanna	C.N.HANUMANTHARAJU
CROSS EXAMINATION OF DW				
18	O.S. 358/2012 (EVIDENCE) IA/1/2013		D.HEMANTH KUMAR Vs TULASI RANGAMMA	HMS RR
CROSS EXAMINATION OF PW				
19	O.S. 340/2013 (EVIDENCE) IA/3/2013 IA/1/2014 IA/1/2013 IA/2/2013		G Ranganathappa Vs Nagamma	R Sarvesh MB for 1 to 5
20	O.S. 308/2016 (EVIDENCE) IA/1/2016		Lakshamma Vs Hattimarappa	E.HANUMANTHARAYAPPA
21	O.S. 218/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Narasappa Vs Mohammed Ali	
FURTHER EVIDENCE FOR PLNTF				
22	O.S. 84/2011 (EVIDENCE)		Channamma Vs Lakshminarasimhaiah	BR Exparte
23	O.S. 52/2015 (EVIDENCE)		Kariyamma Vs Ivoojappa	R.SARVESH
PLNTF EVIDENCE				
24	O.S. 344/2012 (EVIDENCE) IA/1/2013		Poojarappa Vs Kallanna alias Kallappa	MB YRB
25	O.S. 338/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		Lakshmidevi Vs Keshavaiah	G.B. Halappa MB for 1 and 2

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26	O.S. 356/2014 (EVIDENCE) IA/1/2014		K.H.Manjula Vs Puttarangappa	k.Umesh
27	O.S. 252/2012 (ARGUMENTS)		P.S.RAMESH Vs UMA	RK TB
28	O.S. 156/2013 (JUDGEMENT) IA/1/2013		Seethabai Vs Seethamma	BN Achyutharao M Bheemanna
29	O.S. 76/2012 (objections)		PUTTANARASAMMA Vs M.G.PANDURANGAIAH	JAVANAIAH T Obaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	CrI.Misc. 171/2020 (ORDERS)		N.Parashurama bhovi S/o Late.Nagarabhovi Vs Deputy Tahasildar	JAVANAIAH.
2	C.C. 809/2019 (Hearing Before charge)		Pattanayakanahalli Police Station Vs Ramesh S.J. S/o Jayaramanna	APP
3	C.C. 884/2019 (Committ the case)		Tavarekere Police Station Vs Govindaraju	APP
4	C.C. 1012/2019 (Hearing Before charge)		Tavarekere Police Station Vs Nagaraj Naik S/o Tulasi Naik	APP
5	C.C. 1160/2019 (NBW to accused)		Pattanayakanahalli Police Station Vs Rajanna. K.M S/o Late. Mudanna	APP
11.00 AM to 02.00PM				
6	C.C. 1041/2019 (SUMMONS)		Tavarekere Police Station Vs Nagarajanaika S/o. Tulasinaika	APP
7	C.C. 42/2020 (SUMMONS)		Nirmala V W/o. Manjunath Swamy Vs Mudalagiriappa S/o. late Govindaiah	APP
8	P.C.R. 45/2014 (HEARING)		Sadanandagowda Vs Buthegowda	P. Dattathreya
9	CrI.Misc. 543/2019 (HEARING)		Savitha S. W/o Narasimhamurthy B. Vs Narasimhamurthy B. S/o K.B.Bhuthaiah	H.P. DHARANESHA GOWDA

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<u>02.45 PM to 05.45PM</u>				
1	P.C.R. 89/2016 (HEARING)		Ramanna Vs B.Hanumantharayappa	RAVI.Y.R
2	P.C.R. 129/2019 (HEARING)		Ramesha P. S/o. Puttanna Vs Ravikumara S/o. Rangashyamaiah	JAGADEESHA.S.G
<u>11.00 AM to 02.00PM</u>				
3	CrI.Misc. 89/2020 (NOTICE)		Chikkarangamma W/o Kariyanna Vs Deputy Tahasildar	B.R.RANGANATH
4	CrI.Misc. 213/2020 (NOTICE)		Channigarayappa S/o. late Hanumantharayappa Vs Deputy Tahasildar	DODDAMALLAIAH.B
5	CrI.Misc. 280/2020 (NOTICE)		Faizunnisa w/o Late. Nawab Sab D/o Late. Abdul Khuddus Vs The Commissioner , CMC, Sira	SYED ALTAF
6	CrI.Misc. 272/2020 (EVIDENCE)		Sabeera Unnisa W/o Late.Abdul Sab Vs The Municipal Commissioner	SYED ALTAF
7	CrI.Misc. 508/2019 (EVIDENCE)		S.K.Doddaiah S/o Late.Kadappa Vs Tahasildar	B.R.RAMAKRISHNA
8	P.C.R. 175/2019 (Sworn Statement)		Jawad Ahamed Khan Farid S/o Farid Ahamed Khan Vs Fairoz Ahamed S/o Late.Ibrahim Sab	RAJKUMAR.R
9	P.C.R. 11/2020 (Sworn Statement)		The Manager Vs Venkatachalapathi S/o. Mudalagiriyyappa	MANGALAMMA
10	P.C.R. 31/2020 (Sworn Statement)		Rajanna S/o. late Obanna Vs Shivanna S S/o. late Srirangappa	G.S Raghu
11	P.C.R. 34/2020 (Sworn Statement)		Venkateshnaika S/o Late.Sevanaika Vs Siddamallaiah S/o Mallanna	ERANNA
12	CrI.Misc. 120/2020 (Await notice)		Rajappa S/o. late Guddappa Vs Tahasildar	G.S.RANGANATH

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13	P.C.R. 40/2020 (Sworn Statement)		Kamaraju G.S. S/o Late.Shettappa Vs Rangaiah K.R. S/o Ranganathappa	RAKESH.M
14	Crl.Misc. 228/2020 (paper publication)		Sarvamangalamma W/o Halappa Vs Deputy Tahasildar	VISHWESHWARAIAH
15	Crl.Misc. 230/2020 (paper publication)		Sunanda W/o. late R. Mallikarjuna Vs Deputy Tahasildar	VISHWESHWARAIAH

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 85/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Thimmarajamma Vs Siddagangamma	JAYARAMAIAH.B
2	O.S. 267/2018 (EVIDENCE) IA/1/2018		Seebi Rangaiah Vs K.B. Sadashiva Gowda	HEMA SUDHA REDDY
3	O.S. 103/2019 (EVIDENCE) IA/1/2019		Dasappa S/o. Late. Chikkarangappa Vs Global Teck Park	ERANNA
4	O.S. 121/2019 (EVIDENCE) IA/1/2019		R. Jagannath S/o. Late. Ranganathappa Vs Dasappa S/o. Chikkadasappa	BHOOPATHI GOWDA.P.B.S
5	O.S. 151/2019 (EVIDENCE)		Lakshamma D/o. Late. Chikkanna Vs Mallappa S/o. Eswarappa	VISHWESHWARAIH
6	O.S. 193/2019 (EVIDENCE) IA/1/2019		Channaveeramma W/o Late.Veeranagappa Vs R.B.Marulaiah S/o Late.Basavarajappa	C.H.JAGADEESH
7	O.S. 239/2019 (EVIDENCE) IA/1/2019		Jaganathasheety S/o Late.Ramaiah Vs Sannakrishnanaika S/o Late.Obalanaika	M.R. PARAMESH
8	O.S. 323/2019 (EVIDENCE) IA/1/2019		K.S.Mudlegowda S/o Late Srinivasappa Vs Thippeswamy S/o Kariyanna	UMESH.K
9	O.S. 21/2020 (EVIDENCE) IA/1/2020		Chikkamarappa S/o. late Bandikenchappa Vs Chandrashekaraiah S/o. Chikkabandegowda	BHOOPATHI GOWDA.P.B.S
10	O.S. 109/2020 (EVIDENCE) IA/1/2020		Subramanyanaika S/o Narayananaika Vs Chandribai D/o Bheemanaika	ERANNA
PLNTF EVIDENCE				
11	O.S. 39/2018 (EVIDENCE) IA/1/2018		S.Raju Vs Hanumanthappa	VENKATASUBBA RAO

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12	O.S. 37/2019 (EVIDENCE) IA/1/2019		Shakira Khanum Vs Mehaboob Bi	MOHAMED ABDULLA
13	Misc 3/2019 (EVIDENCE)		Gopalachari S/o.Late.Shankarachari Vs Susheelamma W/o. Late.Hanumantharayappa	SHIVAPRASAD KUMAR
14	O.S. 289/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Puttamma W/o Late.D.H.Jayaramgowda Vs The Chief Secretary to Govt. of Karnataka	JAYARAMAIAH.B
FURTHER ARGUMENTS				
15	O.S. 33/2020 (ARGUMENTS) IA/1/2020		Dharmaraju S/o. late Venkatappa Vs Krishnappa S/o. late Doddarangappa	BHOOPATHI GOWDA.P.B.S
HEARING ON IA				
16	O.S. 363/2014 (ARGUMENTS) IA/1/2014		Chikkanaganna Vs Kaleda Rangappa	M.C.Kyathappa S.HARISH BABU
11.00 AM to 02.00PM				
17	O.S. 139/2016 (EVIDENCE)		T. Rajanna Vs The Tahsildar	D.H. Thimanna
CROSS EXAMINATION OF DW				
18	O.S. 305/2014 (EVIDENCE) IA/1/2014		Nazeemunnissa Vs Phamida	C.H.Jagadeesh
PLNTF EVIDENCE				
19	O.S. 323/2016 (EVIDENCE) IA/1/2016		G.H.Shivanna Vs L.Hanumantharayappa	NARASEGOWDA